

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 293 of 2020

In the matter of:

National Spot Exchange Ltd.

....Appellant

Vs.

Namdhari Food International Pvt. Ltd.

Through its Liquidator & Anr.

...Respondents

Present

For Appellant

Mr. Arun Kathpalia, Mr. Anuj Tiwari, Mr. Sandeep Bisht & Mr. Vishwanathan Iyer, Advocates.

For Respondents:

Mr. Abhishek Anand, Mr. Aaditya Pande, Mr. Mohak Sharma, Mr. Rahul Chitnis, Mr. Viren Sharma, Advocates.

Ms. Aniruddha Joshi, Advocate for R-2.

With

Company Appeal (AT) (Insolvency) No. 301 of 2020

In the matter of:

Deputy Collector and Competent Authority (NSEL).

....Appellant

Vs.

Namdhari Food International Pvt. Ltd. & Ors.

...Respondents

Present

For Appellant

Mr. Aaditya Pande & mr. Rahul Chitnis, Advocates.

For Respondents:

Mr. Abhishek Anand, Mr. PBA Srinivasan, Mr. Avinash Mohapatra & Mr. Mohak Sharma, Advocates.

Cont./-...

ORDER**(Virtual Mode)**

21.08.2020: The Registry is directed to List the matter on **11th September, 2020** at **2:00 P.M.** in '**Regular Court**'. Till then, the Interim Order shall continue.

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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